

Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)

Original Application No. 70/2024/EZ

(Earlier O.A. No. 160/2024/PB)

News item titled "Rising sea, shrinking sands erode vibrancy of
Ganga Sagar Mela" appearing in the Hindu dated 15.01.2024

.....Applicant(s)

-Versus-

West Bengal State Coastal Zone Management Authority & Ors.

.....Respondent(s)

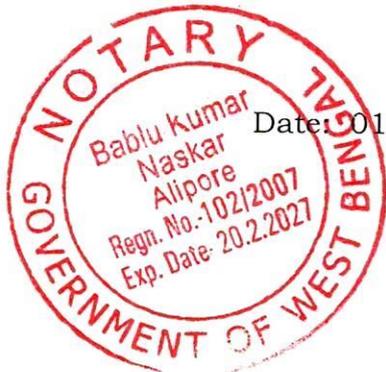
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Filed by

MB

Madhumita Bhattacharjee
Advocate for the State of West Bengal



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Type t

Before the National Green Tribunal,

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SL. No. 60 2024

-Versus-

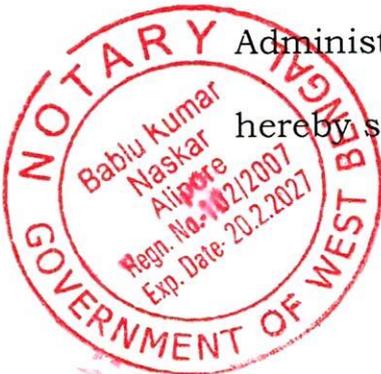
West Bengal State Coastal Zone Management Authority & Ors.Respondent(s)

AFFIDAVIT SUBMITTED BY THE DISTRICT MAGISTRATE, SOUTH 24 PARGANAS DISTRICT, GOVERNMENT OF WEST BENGAL

I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 41 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New

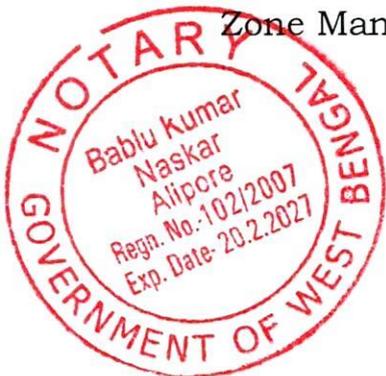
Administrative Building, Alipore, Kolkata- 700 027, do

hereby solemnly affirm and say as follows:



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1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata – 700027. I have made myself well acquainted with the facts and circumstances of the case. I am affirming this report in the form of affidavit and I am duly authorized to do so.
2. That in furtherance to the solemn Order dated 23.02.2024 and 15.04.2024, the deponent is filing the Affidavit.
3. That this affidavit is being solemnly affirmed and filed in view of the solemn Order dated 23.02.2024 and 15.04.2024 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal had directed to file counter-affidavit.
4. That in compliance to the solemn order a meeting was held at the Environment Department, Government of West Bengal regarding the issue on 18.03.2024 chaired by the Member Secretary, West Bengal State Coastal Zone Management Authority.



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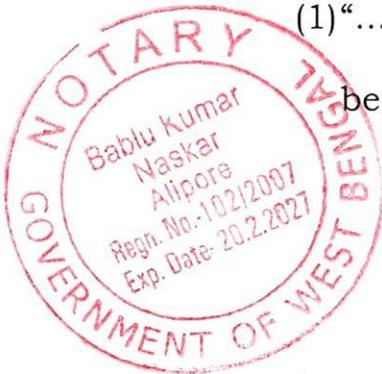
The copy of the Minutes of the meeting dated 18.03.2024 is annexed herewith and marked as Annexure-R/1.

5. That a letter was issued to the Block Development Officer, Sagar block, South 24 Parganas/the Executive Engineer, Irrigation & Waterways Department, Kakdwip Division, South 24 Parganas/ the Divisional Forest Officer, 24 Parganas (South Division), the Block Land & Land Reforms Officer, Sagar block, South 24 Parganas for submitting the desired reports as per the record of discussions held at the meeting.

The copy of the letters are annexed herewith and marked as Annexure-R/2 (copy).

6. The report of the District Magistrate, South 24 Parganas as per the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority dated-18.03.2024 is enumerated below:

(1) "... administration has put up warning signs on the beach...."



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a) Where are these warning signs put up and how far from the temple?

Ans. – Two warning signs are situated, of which one is in front of the Kapil Muni Mandir and other is between 1 and 2 no. road leads to the sea beach. The first one is approximately 30 meter away from the Temple and the other is about 120 meter apart from the Temple near the beach.

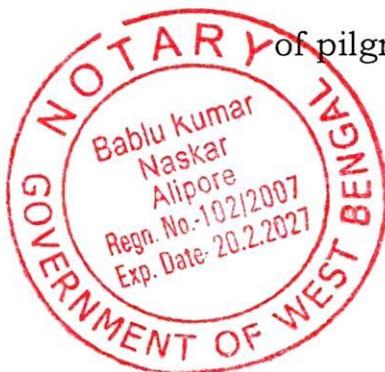
b) When were they put up i.e. in which year ?

Ans. – They all are put up during 2017 onwards.

c) Whether pilgrims have been diverted to other beach?

Ans. – Owing to the massive erosion at beach no. – 2 and 3. The administration has found it unsuitable for bathing and hence, the pilgrims are shifted towards beach no. 1 and 1A or towards beach no. - 4,5 and 6. The major diversion is made during the Gangasagar Mela, Maghi Purnima and other important occasions when there is huge congregation

of pilgrims.



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d) Reasons for putting up warning signs?

Ans. – The first warning sign near the temple is to remind the people not to gather as it leads to overcrowding and the second one is near the beach warns not to swim or go in deep water to prevent drowning.

(3) Tetrapods

Govt. of West Bengal has put up Tetrapods to arrest erosion at Sagar Island.

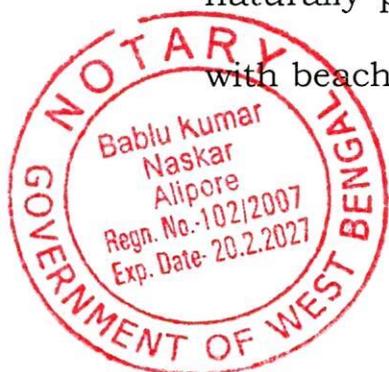
(a) Location of such tetrapods is to be shared.

Ans. – Location of Tetrapods.

Sl. No.	Latitude	Longitude
1	21.6333545 ⁰	88.0733395 ⁰
2	21.6333192 ⁰	88.075162 ⁰
3	21.6333400N	88.075324E

(b) Extent of protection dimensions (compare with East Midnapore, Digha beach front protection)

Ans. – Since both the beaches have its different importance and Geo-morphological characteristics, naturally protection of Digha beach cannot be compared with beach in front of temple at Sagar Island. Further, due



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to compulsion of taking holy dip of pilgrims almost all through the year protection like Digha cannot be applied at Sagar.

(4) Fast changing landscape of Sundarban and formation of char-land at Sagar.

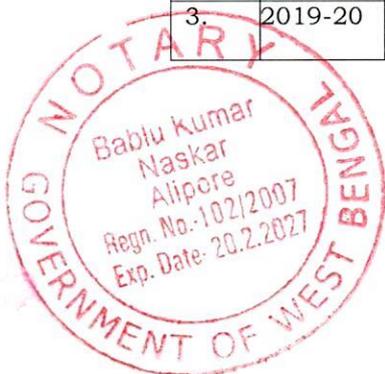
(a) Location of such a Char land that has been formed –

Ans.- Char-land has been formed in between Transmission tower number 2 & 3 in river Muriganga and it is extending upstream towards Ghoramara Island and downstream towards Kankramari.

(b) Forest protection measures on Char lands of Sagar Island –

Ans. - A detailed report of Forest protection measures on Char lands of Sagar Island is submitted by the Divisional Forest Officer, 24 Parganas (South) Division vide Memo No. 635/Law/8C-3, dated 15.04.2024 is mentioned below:-

Sl No.	Year	Range	Type of plantation	Block	Location	Area in Ha.
1	2018-19	Namkhana	Creation of non mangrove avenue plantation	Sagar	Sagar	22.9 Km
2.	2018-19	Namkhana	Creation of non mangrove institutional plantation	Sagar	Sagar	1.87 Ha
3.	2019-20	Namkhana	Creation of non mangrove institutional plantation	Sagar	Sagar	16 Km



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4.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	5 Ha
5.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	40 Ha
6.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Daspara Sumotina gar-II	30 Ha
7.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Muriganga - I	60 Ha
8.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	10 Ha
9.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	20 Ha
10.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Dhablat	10 Ha
11.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Dhalbat	35 Ha
12.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Djsd[sts Di,syomsh st-II	10 Ha
13.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Dashpara Sumatina gar-I	8 Ha
14.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	43 Ha
15.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Muriganga -I.	20Ha
16.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Muriganga -II	30 Ha
17.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	10 Ha
18.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Rudranagar	10 Ha
19.	2021-22	Namkhana	Advance cum creation of Coastal Shelter Belt Plantation	Sagar	Gangasagar	20 Ha
20.	2022-23	Namkhana	Creation of mangrove avenue plantation	Sagar	Sagar	8 Km
21.	2023-24	Namkhana	Creation of mangrove strip plantation	Sagar	Sagar	10 Ha

(5) Rs. 25 Crore has been spent on dredging of Sagar Island.

(a) Where all has dredging been done in the past 5 years

at Sagar Island ?



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Ans. – Dredging has been carried out to designated channels – channel 1& 3 only at Lot-8 in Kakdwip side of Muriganga river in between Jetty No.-5 and LCT jetty. Total length of dredged channel is 2.90 Km. Due to sudden formation of char land in between Transmission Tower No. 2 & 3, additional dredging in the extended portion of Channel – 1, being demarcated as Channel – 2A and 3A, has been done during Dec'23 & Jan'24 for a length of 650m.

(b) How much money has been spent on dredging in Sagar Island annually ?

Ans. – Average annual expenditure of last five years – Rs. 18.70 Crore (Approx) upto 2023-24 for dredging of ferry route between Lot-8 to Kachuberia.

(6) Earlier temples of Kapil Muni have gone under the Sea.

(a) Date of construction of Kapil Muni Temple that stands today?

Ans. – The Kapil Muni Temple that stands today was constructed during 1974.

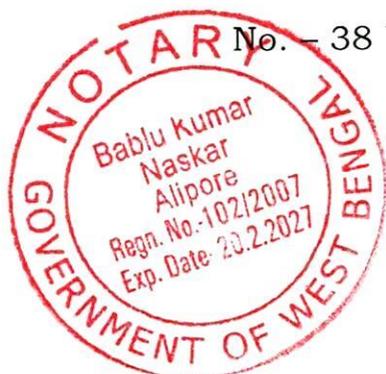


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(b) Plot No. & land details of the temple. –

Ans. – It appears that C.S Khatian no. 380 of Mouza Gangasagar, JL No. 38 had been recorded in favour of Mahanta Manohar Das S/O Mahanta Haranarayan Das of Hanumangari, P.S. – Ajodhya, Dist.- Faijabad, as 'Dhakalkar' with noting as 'without tax' (niskar) Gangasagar Mela since 1923 comprised with CS plot No. 2223 classified as Bastu with an area of 0.07 acres with noting "Temple of Kapil Muni pucca ghar-2" but during R.S stage record has been corrected and Plot no. has been changed into 2190 with classification as 'Shikasthibhumi" comprising an area of 0.07 acres with noting as easement right to all for availing ferry services to all in place of 'Kapil Muni Temple' Pucca Ghar-2 under R.S. Khatian No.1. This land has been submerged with Bay of Bengal at present. On 1971, a lease deed has been sanctioned in favour of Lord Kapil Muni with an area 0.12 acres over R.S. Plot No. 2101 under R.S. Khatian No. 1 of Mouza – Gangasagar, J.L.

No. – 38 by the Government of West Bengal through the



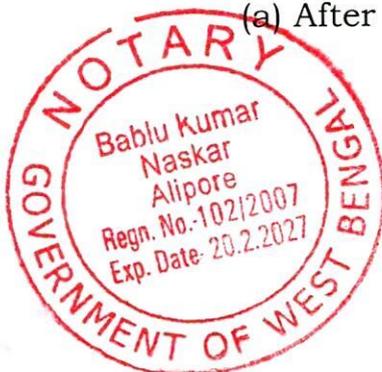
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Collector, 24 Parganas. Further, a renewal process has been initiated in favour of this Trust and Lease deed has been sanctioned being no. 2579 of 2015 in favour of this Trust.

Another LTS case has been approved by the authority over plot No. 2101/2105 with an area of 0.0234 acres and plot No. 2101/2111 with an area of 0.02 acres of Mouza – Gangasagar, J.L. – 38 and by lease deed being no. 9368 of 2016 has also constituted by the authority in favour of this Trust over plot No. 2101/2105 of Mouza– Gangasagar, J.L. No. – 38 with area 0.53 acres. In a nutshell, total leased out land over plot no. 2101/2105 with an area of 0.5534 acres, plot No. 2101/2111 with an area of 0.14 acres of Mouza – Gangasagar, J.L. No. 38 in favour of the Lord Kapil Muni Temple Trust.

(7) “There were sand dunes & vegetation that were cleared and flattened for Mela Ground and therefore since these barrens were removed, attacks of waves increased.”

(a) After CRZ Notification, 2011 all construction that



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- i. has been undertaken or
- ii. allowed from and around the Mela Ground.

Ans.- No permanent structure have been constructed in and around Mela Ground but some temporary work like filling up of small ditches, making of temporary reed and hogla sheds have been carried out time to time specially during Gangasagar Mela.

(c) Whether permissions undertaken for such construction ?

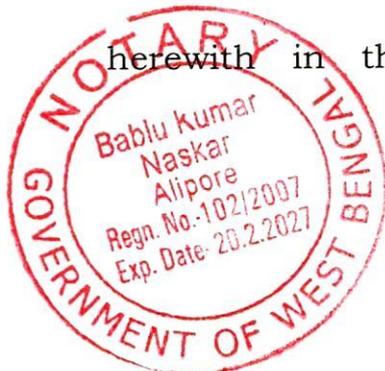
Ans.- No permission is granted for the construction of permanent structure in and around Mela Ground without CRZ clearance certificate issued by the State Coastal Zone Management Authority (SCZMA).

(9) “....Accretion of landmass towards Bangladesh. We are losing land in Sunbarbans....”

(a) Farakka Water Treaty & Ocean current effects on this phenomenon.

Ans. The report of the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas is annexed

herewith in the affidavit enclosing the Reply of



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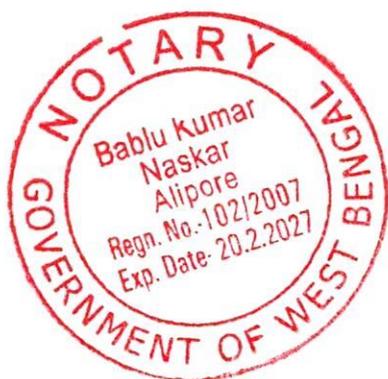
Irrigation & Waterways Department at page-58, point.9,
of this Affidavit.(copy enclosed)

(b) Steps taken to arrest this phenomenon till date.

Ans. -Notably accretion has also taken place towards
the left side of Pilgrim Road No. 1 before Gangasagar
mela'24 probably due to littoral drift which may be
attributed to placement of Tetrapods in between Pilgirm
Road No. 1 and 3 and pilgrims were able to take holy
dip during Gangasagar Mela'24 in this accreted portion
forming sea beach which was not existing earlier.

The copy of the report as per the Minutes of Meeting
dated 18.03.2024 is annexed herewith and marked as
"Annexure – R/3".

7. That in view of the facts and circumstances stated
above, it is most respectfully prayed that this Hon'ble
Tribunal may graciously be pleased to pass such further
order or orders as deemed fit and proper in the interest of
justice.



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8. That the annexures annexed to the present Affidavit are true copies of its respective original.

9. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 6 hereof are based on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal.

Solemnly Affirmed & Declared
Before me on Identification


B. K. NASKAR, Notary
Alipore Police Court, Kol.-27
Regn. No.- 102 / 2007
Govt. of West Bengal


DEPONENT
District Magistrate,
South 24-Parganas.

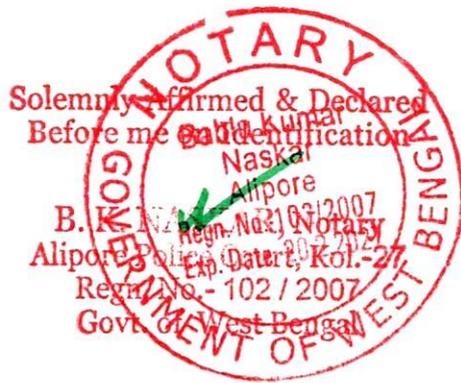
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VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 1st day of August, 2024.




DEPONENT
District Magistrate,
South 24-Parganas.

01 AUG 2024

Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 18th March, 2024 at 1:30 PM in the Environment Department on Original Application No. – 160/2024 on Sagar Island on the matter of “Rising Sea, Shrinking Sands Erode Vibrancy of Ganga Sagar Mela”.

PRESENT:

1. Shri Abhinav Chandra, IAS, Member Secretary, WBSCZMA.
2. Ms. Tripti Sah, Addl. Director, IESWM & Sr. Env. Officer, Env. Deptt.
3. Ms. Pausali Pahari, Sr. Law Officer, Env. Deptt.
4. Mr. Koushik Mukherjee, Dy. DL&LRO, South 24 Parganas.

The meeting was chaired by Shri Abhinav Chandra, IAS, Member Secretary, WBSCZMA.

1) BACKGROUND:

- a) The Dept of Environment, Govt of West Bengal is in receipt of a OA case against the WBSCZMA that has been referenced above. The District Authority of South 24 Parganas is also a party in this case. To have a consensus amongst the Respondents to the said OA, a meeting was called by the undersigned to ascertain the facts and chart out a uniform & coordinated path to counter the said Case.
- b) The genesis of this case was an article in The Hindu – “Rising Sea, Shrinking Sands erode the vibrancy of the Gangasagar Mela” (copy attached)

2) RECORD OF DISCUSSIONS:

The following points/issues were discussed and information was sought from the District Administration.

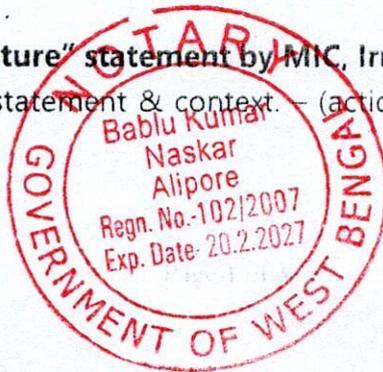
The said article of The Hindu was perused in detail and the following Points of Contention were seen to be the areas that need attention whilst making our reply:

1. “... administration has put up warning signs on the beach...”

- a) Where are these warning signs put up and how far from the temple? – (action DM office)
- b) When were they put up i.e in which year ? – (action DM office)
- c) Whether pilgrims have been diverted to other beach? – (action DM office)
- d) Reasons for putting up warning signs. – (action DM office)

2. “We cannot fight nature” statement by MIC, Irrigation & Waterways Deptt.

Reference of his statement & context. – (action Environ. Dept. to coordinate with the I&W dept)



3. Tetrapods

Govt. of West Bengal has put up Tetrapods to arrest erosion at Sagar Island

- a) Location of such tetrapods is to be shared. – (action DM office)
- b) Extent of protection dimensions (compare with East Midnapore Digha beach front protection) – (action Environment Dept. with the help of IESWM)

4. Fast changing landscape of Sundarban and formation of char-land at Sagar.

- a) Location of such a Char land that has been formed – (action DM office)
- b) Forest protection measures on Char lands of Sagar Island. – (action DM office & Environment to take up with the Forest Dept.)

5. Rs. 25 Crore has been spent on dredging of Sagar Island.

- a) Where all has dredging been done in the past 5 years at Sagar Island ? – (action DM office)
- b) How much money has been spent on dredging in Sagar Island annually? – (action DM office & Environment Dept. to take up with the I&W dept)

6. Earlier temples of Kapil Muni have gone under the Sea.

- a) Date of construction of Kapil Muni Temple that stands today. – (action DM office)
- b) Plot no. & land details of the temple. – (action DM office)

7. "There were sand dunes & vegetation that were cleared and flattened for Mela Ground and therefore since these barrens were removed, attacks of waves increased."

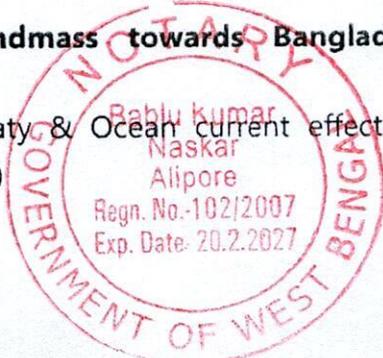
- a) After CRZ Notification 2011 all construction that
 - i. has been undertaken or
 - ii. allowed from and around the Mela Ground. – (action DM office)
- b) Supply of CRZ 2011 Map of Sagar Island to DM Office. – (action IESWM)
- c) Whether permissions undertaken for such construction? – (action DM office)

8. "Most of the construction of Sagar Island has been done violating the CRZ", said Prof. Ghosh.

CZMP 2019 is being readied by updating CRZ 2011 & shoreline maps provided recently by GOI. By when will this reconciliation be done? – (action IESWM)

9. "...Accretion of landmass towards Bangladesh. We are losing land in Sundarbans..."

- a) Farakka water treaty & Ocean current effects on this phenomenon. – (action Environment Dept.)

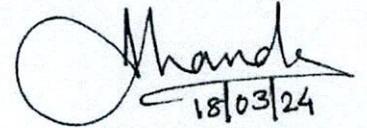


b) Steps taken to arrest this phenomenon till date by

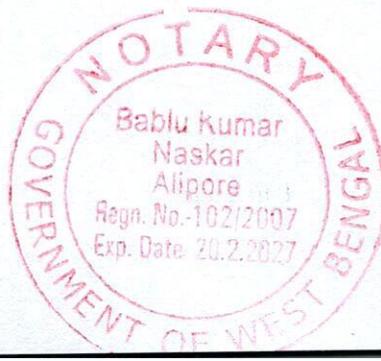
- i. The Dist. Admin.
- ii. The Irrigation Deptt.
- iii. The Forest Dept.

- (action DM office & Environment Dept. to seek responses from the concerned Depts)

The meeting ended with the reiteration of getting the abovesaid details & sitting again for further discussion scheduled on 28th March, 2024.


18/03/24
Member Secretary,

WBSCZMA



(38)

Annexure- R/2 (copy)



Government of West Bengal
Office of the Additional District Magistrate
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor)
Alipore, Kolkata-700027

Memo No. 29/1709/NGT/R/24-Pt. 1

Date: 08.04.2024

To
The Block Development Officer
Sagar
South 24 Parganas

Sub: Seeking comprehensive report regarding Issues Mentioned in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 18th March, 2024 at 1:30PM in the Environment Department, on Original Application No. -160/2024 on Sagar Island on the matter of "Rising Sea, Shrinking Sands, Erode Vibrancy of Ganga Sagar Mela".

In connection with the above mentioned subject and reference, you are requested to submit report on the matter mentioned below,

1. "...administration has put up warning signs on the beach..."

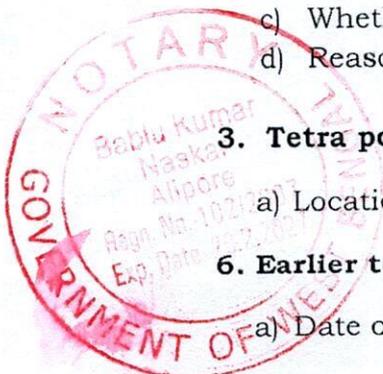
- Where are these warning signs put up and how far from the temple?
- When were they put up i.e. in which year?
- Whether pilgrims have been diverted to other beach?
- Reasons for putting up warning signs.

3. Tetra pods

- Location of such tetra pods is to be shared

6. Earlier temples of Kapil Muni have gone under the Sea

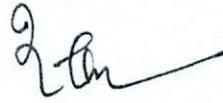
- Date of construction of Kapil Muni Temple that stands today



7. "There were sand dunes & vegetation that were cleared and flattened for Mela Ground and therefore since these barrens were removed, attacks of waves increased."

- a) After CRZ Notification 2011 all construction that
 - i. has been under taken or
 - ii. allowed from and around the Mela Ground
- c) Whether permissions undertaken for such construction?

Enclosed: As stated



Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas

Memo No. 29(3)/^{1709/1(2)}_____/NGT/R/24-Pt. 1

Date: 08.04.2024

Copy forwarded to:

1. The Sub Divisional Officer, Kakdwip Sub Division, South 24 Parganas for his kind information and follow up.
2. CA to District Magistrate for kind information of the District Magistrate, South 24 Parganas.



Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas



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Government of West Bengal
Office of the Additional District Magistrate
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th& 9th Floor)
Alipore, Kolkata-700027

Memo No. 29/1708/NGT/R/24-Pt. 1

Date: 08.04.2024

To

1. The Executive Engineer
Irrigation and Waterways Department
Kakdwip Division
South 24 Parganas
2. The Divisional Forest Officer
South 24 Parganas

Sub: Seeking comprehensive report regarding Issues Mentioned in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 18th March, 2024 at 1:30PM in the Environment Department, on Original Application No. -160/2024 on Sagar Island on the matter of "Rising Sea, Shrinking Sands, Erode Vibrancy of Ganga Sagar Mela".

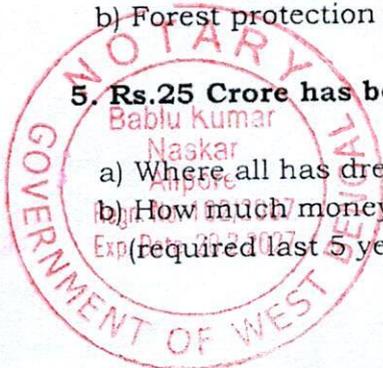
In connection with the above mentioned subject and reference, you are requested to submit report on the matter mentioned below,

4. Fast changing landscape of Sundarban and formation of char-land at Sagar.

- a) Location of such a Char land that has been formed.
- b) Forest protection measures on Char lands of Sagar Island

5. Rs.25 Crore has been spent on dredging of Sagar Island

- a) Where all has dredging been done in the past 5 years at Sagar Island?
- b) How much money has been spent on dredging in Sagar Island annually?
(required last 5 years data)



9. "... Accretion of landmass towards Bangladesh. We are losing land in Sundarbans..."

- b) Steps taken to arrest this phenomenon till date by
- i. The Dist. Admin.
 - ii. The Irrigation Deptt.
 - iii. The Forest Dept.

Enclosed: As stated



Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas

Memo No. 29(2)/~~1708~~/1/NGT/R/24-Pt. 1

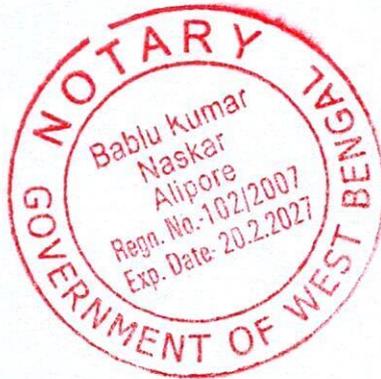
Date: 08.04.2024

Copy forwarded to:

1. CA to District Magistrate for kind information of the District Magistrate, South 24 Parganas.



Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas



42



Government of West Bengal
Office of the Additional District Magistrate
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th& 9th Floor)
Alipore, Kolkata-700027

Memo No. 29/2073/NGT/R/24-Pt. 1

Date: 13.06.2024

To

The Executive Engineer
Irrigation and Waterways Department
Kakdwip Division
South 24 Parganas

Sub: Seeking comprehensive report regarding Issues Mentioned in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 18th March, 2024 at 1:30PM in the Environment Department, on Original Application No. -160/2024 on Sagar Island on the matter of "Rising Sea, Shrinking Sands, Erode Vibrancy of Ganga Sagar Mela".

In continuation of memo no. 29/1708/NGT/R/24-Pt. 1 dated 08.04.2024 in connection with the above mentioned subject you are requested to submit report on the matter mentioned below,

3. Tetra pods

- Govt. of West Bengal has put up Tetra pods to arrest erosion at Sagar Island
- Location of such tetra pods is to be shared
 - Extent of protection dimensions (compare with East Midnapore Digha beach front protection)

Enclosed: As stated



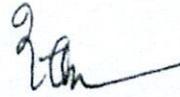
Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas

Memo No. 29(2)/2023/NGT/R/24-Pt. 1

Date: 13.06.2024

Copy forwarded to:

1. CA to District Magistrate for kind information of the District Magistrate, South 24 Parganas.



Additional District Magistrate
And
District Land and Land Reforms Officer
South 24 Parganas



(44)

Annexure - R/3

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, **Fax:** 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No. 29/3244/NGT/R/24-Pl.1

Date: 26.07.2024

To
The Senior Environment Officer,
Department of Environment,
Government of West Bengal.

Sub: Report as per the Minutes of Meeting of WBSCZMA dated-18.03.2024 i.c.w, O.A. 70/2024/EZ (earlier O.A. No. 160/2024/PB) in the matter of News Item Titled "Rising Sea, Shrinking Sands erode vibrancy of Gangasagar Mela" appearing in the Hindu dated 15.01.2024 - vs - W.B. S.C.Z.M.A & Ors.

Ref : Letter from your good office vide Memo No- 036-T-II-04/38/2024 dated- 04.04.2024.

Sir/Madam,

With reference to the above subject, please find herewith the report as per the Minutes of the Meeting, dated 18.03.2024 in connection with the above stated case.

Report as per the Minutes of Meeting of WBSCZMA dated-18.03.2024 i.c.w, O.A. 70/2024/EZ (earlier O.A. No. 160/2024/PB) in the matter of News Item Titled "Rising Sea, Shrinking Sands erode vibrancy of Gangasagar Mela" appearing in the Hindu dated 15.01.2024 - vs - W.B. S.C.Z.M.A & Ors.

(1) "... administration has put up warning signs on the beach...."

a) Where are these warning signs put up and how far from the temple? – (action DM Office).

Ans. – Two warning signs are kept, out of which one is in front of the Kapil Muni Mandir and other is between 1 and 2 no. road leads to the sea beach. The first one is approximately 30 meter away from the Temple and the other is about 120 meter apart from the Temple near the beach.

b) When were they put up i.e. in which year ? – (action DM office).

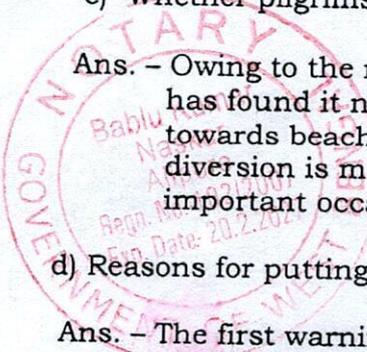
Ans. – They all are put up from the year 2017 onwards.

c) Whether pilgrims have been diverted to other beach ? – (action DM office).

Ans. – Owing to the massive erosion at beach no. - 2 and 3. The administration has found it not suitable for bathing and hence, the pilgrims are shifted towards beach no. 1 and 1A or towards beach no. -4,5 and 6. The major diversion is made during the Gangasagar Mela, Maghi Purnima and other important occasions when there is huge congregation of pilgrims.

d) Reasons for putting up warning signs. – (action DM office)

Ans. – The first warning sign near the temple is to alert the pilgrims not to gather as it leads to over-crowding and the second one is near the beach warns people /pilgrims not to swim or go in deep water to prevent drowning.



(45)

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, **Fax:** 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



The report of the Block Development Officer, Sagar Block, South 24 Parganas is annexed herewith and marked as **Annexure - I**.

(3) Tetrapods

Govt. of West Bengal has put up Tetrapods to arrest erosion at Sagar Island.

(a) Location of such tetrapods is to be shared. – (action DM office).

Ans. – **Location of Tetrapods –**

Sl. No.	Latitude	Longitude
1	21.6333545°	88.0733395°
2	21.6333192°	88.075162°
3	21.6333400N	88.075324E

(b) Extent of protection dimensions (compare with East Midnapore, Digha beach front protection)

Ans. – Since both the beaches have its different importance and Geomorphological characteristics, naturally protection of Digha beach cannot be compared with beach in front of temple at Sagar Island. Further, due to compulsion of taking holy dip of pilgrims almost all through the year protection like Digha cannot be applied at Sagar.

(4) Fast changing landscape of Sundarban and formation of char-land at Sagar.

(a) Location of such a Char land that has been formed – (action DM office).

Ans.- Char-land has been formed in between Transmission Tower number 2 & 3 in river Muriganga and it is extending upstream towards Ghoramara Island and downstream towards Kankramari.

The report of the Executive Engineer, Kakdwip Irrigation Division, Kakdwip, South 24 Parganas is annexed herewith and marked as **Annexure - II**.

(b) Forest protection measures on Char lands of Sagar Island – (action DM office & Environment to take up with the Forest Dept.).

Ans. – A detailed report of Forest protection measures on Char lands of Sagar Island is submitted by the Divisional Forest Officer, 24 Parganas (South) Division vide Memo No. 635/Law/8C-3, dated 15.04.2024 is mentioned below :-

Sl. No.	Year	Range	Type of plantation	Block	Location	Area in Ha.
1	2018-19	Namkhana	Creation of non mangrove avenue plantation	Sagar	Sagar	22.9 Km
2	2018-19	Namkhana	Creation of non mangrove	Sagar	Sagar	1.87 Ha

(46)

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**



Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, **Fax:** 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

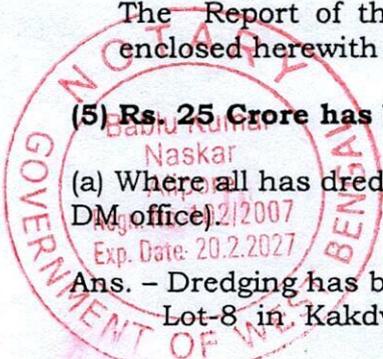
			institutional plantation			
3.	2019-20	Namkhana	Creation of non mangrove institutional plantation	Sagar	Sagar	16 Km
4.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	5 Ha
5.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	40 Ha
6.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Daspara Sumotina gar-II	30 Ha
7.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Muriganga - I	60 Ha
8.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	10 Ha
9.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	20 Ha
10.	2020-21	Namkhana	Creation of mangrove plantation	Sagar	Dhablat	10 Ha
11.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Dhalbat	35 Ha
12.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Djsd[sts Di,syomsh st-II	10 Ha
13.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Dashpara Sumatina gar-I	8 Ha
14.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Gangasagar	43 Ha
15.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Muriganga -I.	20Ha
16.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Muriganga -II	30 Ha
17.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Ramkarchar	10 Ha
18.	2021-22	Namkhana	Creation of mangrove plantation	Sagar	Rudranagar	10 Ha
19.	2021-22	Namkhana	Advance cum creation of Coastal Shelter Belt Plantation	Sagar	Gangasagar	20 Ha
20.	2022-23	Namkhana	Creation of mangrove avenue plantation	Sagar	Sagar	8 Km
21.	2023-24	Namkhana	Creation of mangrove strip plantation	Sagar	Sagar	10 Ha

The Report of the Divisional Forest Officer, 24 Parganas (South) Division, is enclosed herewith and marked as **Annexure - III**.

(5) Rs. 25 Crore has been spent on dredging of Sagar Island.

(a) Where all has dredging been done in the past 5 years at Sagar Island ? - (action DM office).

Ans. - Dredging has been carried out to designated channels - channel 1&3 only at Lot-8, in Kakdwip side of Muriganga river in between Jetty No.-5 and LCT



(47)

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, **Fax:** 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



jetty. Total length of dredged channel is 2.90 Km.

Due to sudden formation of char land in between Transmission Tower No. 2 & 3, additional dredging in the extended portion of Channel – 1, being demarcated as Channel – 2A and 3A, has been done during Dec'23 & Jan'24 for a length of 650m.

(b) How much money has been spent on dredging in Sagar Island annually ? – (action DM office & Environment Dept. To take up with the I&W dept.)

Ans. – Average annual expenditure of last five years – Rs. 18.70 Crore (Approx) upto 2023-24 for dredging of ferry route between Lot-8 to Kachuberia.

The report of the Executive Engineer, Kakdwip Irrigation Division. **(Copy enclosed)**

(6) Earlier temples of Kapil Muni have gone under the Sea.

(a) Date of construction of Kapil Muni Temple that stands today. – (action DM office).

Ans. – The Kapil Muni Temple that stands today was constructed during 1974.

The report of the Block Development Officer, Sagar Block **(copy enclosed)**.

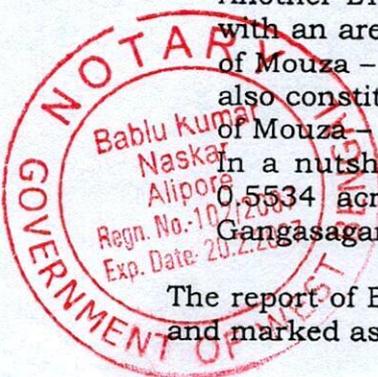
(b) Plot No. & land details of the temple. – (action DM office)

Ans. – It appears that C.S Khatian no. 380 of Mouza Gangasagar, JL No. 38 had been recorded in favour of Mahanta Monahar Das S/O Mahanta Haranarayan Das of Hanumangari, P.S. – Ajodhya, Dist.- Fajjabad, as ' Dhakalkar' with noting as ' without tax' (niskar) Gagngasagar Mela since 1923 comprised with CS plot No. 2223 classified as Bastu with an area of 0.07 acres with noting "Temple of kapil Muni pucca ghar-2" but during R.S stage record has been corrected and plot no. has been changed into 2190 with classification as 'Shikasthibhumi" comprising an area of 0.07 acres with noting as easement right to all for availing ferry services to all in place of 'Kapil Muni Temple' Pucca Ghar-2 under R.S. Khatian No. 1. This land has been submerged in Bay of Bengal at present. On 1971, a lease deed has been sanctioned in favour of Lord Kapil Muni Trust with an area 0.12 acres over R.S. Plot No. 2101 under R.S. Khatian No. 1 of Mouza – Gangasagar, J.L. No. – 38 by the Government of West Bengal through the Collector, 24 Parganas. Further, a renewal process has been initiated in favour of this Trust and Lease deed has been sanctioned being no. 2579 of 2015 in favour of this Trust.

Another LTS case has been approved by the authority over plot No. 2101/2105 with an area of 0.0234 acres and plot No. 2101/2111 with an area of 0.02 acres of Mouza – Gangasagar, J.L. – 38 and by lease deed being no. 9368 of 2016 has also constituted by the authority in favour of this Trust over plot No. 2101/2105 of Mouza – Gangasagar, J.L. No. – 38 with area 0.53 acres.

In a nutshell, total leased out land over plot no. 2101/2105 with an area of 0.5534 acres, plot No. 2101/2111 with an area of 0.14 acres of Mouza – Gangasagar, J.L. No. 38 in favour of the Lord Kapil Muni Temple Trust.

The report of Block Land & Land Reforms Officer, Sagar Block is annexed herewith and marked as **Annexure – IV**.



(48)

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



(7) “ There were sand dunes & vegetation that were cleared and flattened for Mela Ground and therefore since these barrens were removed, attacks of waves increased.”

(a) After CRZ Notification 2011 all construction that

i. has been undertaken or

ii. allowed from and around the Mela Ground. – (action DM office).

Ans. – No permanent structure have been constructed in and around Mela Ground but some temporary work like filling up of small ditches, making of temporary reed and hogla sheds have been carried out time to time specially during Gangasagar Mela.

(c) Whether permissions undertaken for such construction? – (action DM Office).

Ans.- No permission is granted for the construction of permanent structure in and around Mela Ground without CRZ clearance certificate issued by the State Coastal Zone Management Authority (SCZMA).

The report of the Block Development Officer, Sagar Block **(copy enclosed)**.

(9) “....Accretion of landmass towards Bangladesh. We are losing land in Sunbarbans....”

(a) Farakka Water Treaty & Ocean current effects on this phenomenon.

Ans. The report of the Executive Engineer, Kakdwip Irrigation Division. **(Copy enclosed)**

(b) Steps taken to arrest this phenomenon till date.

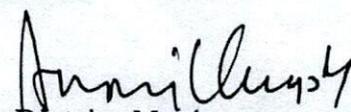
Ans. -Notable accretion has also taken place towards the left side of Pilgrim Road No. 1 before Gangasagar mela'24 probably due to littoral drift which may be attributed to placement of Tetrapods in between Pilgirm Road No. 1 and 3 and pilgrims were able to take holy dip during Gangasagar Mela'24 in this accreted portion forming sea beach which was not existing earlier.

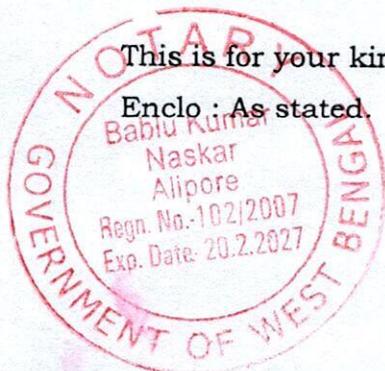
The report of the Executive Engineer, Kakdwip Irrigation Division. **(Copy enclosed)**

This is for your kind information and taking necessary action.

Encl : As stated.

Bablu Kumar
Naskar
Alipore
Regn. No.-102/2007
Exp. Date-20.2.2027


District Magistrate
South 24 Parganas.



49

Annexure - I

Government of West Bengal
Office of the Block Development Officer
Sagar : South 24 Pargana
Email: bdo.sagar.2012@gmail.com



Memo No. : 702

Date: 29/04/2024

To,
The Additional District Magistrate &
District Land & Land Reforms Officer
South 24 Parganas.

Sub-Report regarding issues mentioned in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) on 18th March, 2024.
Ref-29/1709/NGT/R/24-Pt.1 dated 8/4/2024 of The Additional District Magistrate & District Land & Land Reforms Officer.

Sir,

The undersigned is submitting herewith the report regarding issues mentioned in the above referred letter selected from in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) on 18th March, 2024-

1.

a) Two warning signs are situated, of which one is in front of the Kapil Muni Mandir and other is between 1 and 2 no road leads to the sea beach. The first one is approximately 30 meter away from the Temple and the other is about 120 meter apart from the Temple near the beach.

b) They all are put up during 2017 onwards.

c) Owing to the massive erosion at beach no.-2 and 3, The administration has found it not suitable for bathing and hence, the pilgrims are shifted towards beach no. 1 and 1A or towards beach no.-4,5 and 6. The major diversion is made during the Gangasagar Mela, Maghi Purnima and other important occasions when there is huge congregation of pilgrims.

d) The first warning sign near the temple is to remind the people not to gather as it leads to stampede and the second one is near the beach warns not to swim or go in deep water to prevent drowning.

2.

a) About 1500 tetrapods were dumped along a 250 meter (approx.) stretch parallel to the beach near the 2 no road to prevent further erosion as that portion was severely damaged and eroded during cyclone 'Amphaan'.

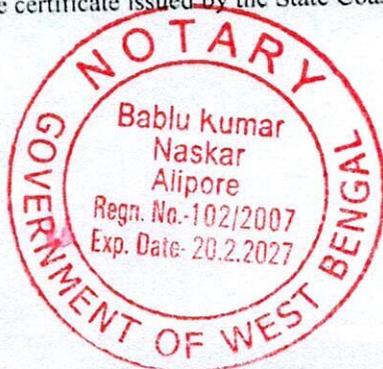
3.

a) The Kapil Muni Temple that stands today was constructed during 1974.

7.

a) No permanent structure have been constructed in and around Mela ground, but some temporary work like filling up small ditches, making of temporary reed and hogla sheds have been carried out time to time especially during Gangasagar Mela.

C) No permission is granted for construction of permanent structure in and around Mela ground without CRZ clearance certificate issued by the State Coastal Zone Management Authority (SCZMA).



This is for your kind perusal.

Memo No- 702/112

Copy forwarded for information-

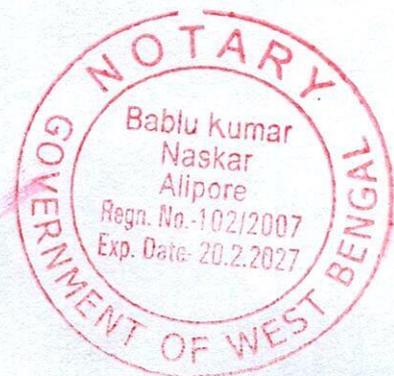
- 1. The Sub-divisional officer, Kakdwip Sub-division.
- 2. CA to District Magistrate.

5824/04/20

Block Development Officer
 Sagar Development Block
 Block Development Officer
 Sagar, South 24 Parganas.

5824/04/20

Block Development Officer
 Sagar development Block
 Block Development Officer
 Sagar, South 24 Parganas.



51

Annexure-I



Government of West Bengal
Irrigation & Waterways Directorate
Office of the Executive Engineer Kakdwip Irrigation Division,
Kakdwip, South 24-Parganas, Pin Code - 743 347.
e-mail Id eekid18@gmail. Com

Memo. No. 1501

Dated. 11.07.2024

From: Executive Engineer
Kakdwip Irrigation Division

To: The Additional District Magistrate
And
District land & land Reforms Officer,
South 24 Parganas
New Treasury Building (8th & 9th Floor)
Alipore, Kolkata- 700 027.

Sub: Submission of comprehensive report regarding Issues Mentioned in the Minutes of the Meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 18th march, 2024 at 1:30 PM in the Environment Department, on Original Application No.- 160/2024 on Sagar Island on the matter of " Rising Sea, Shrinking Sands, Erode Vibrancy of Ganga Sagar Mela".

Ref: Your Memo no. 29-2073/NGT/R/24-Pl.1 Dated. 13.06.2024.

Sir,

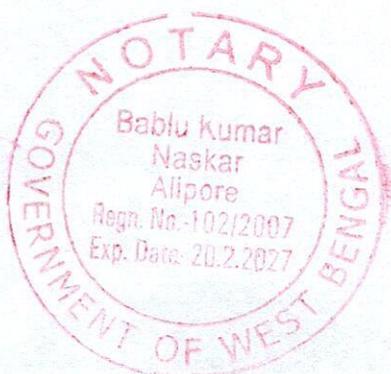
In pursuance to your memo. under reference, I am sharing herewith location of tetra pods to arrest erosion at Sagar Island along with the report already submitted by the Irrigation & Waterways Department to the Nodal Agency i.e. Environment Department.

This is for favor of your kind information and necessary action.

Encl:- As Stated

Yours faithfully,

Executive Engineer
Kakdwip Irrigation Division



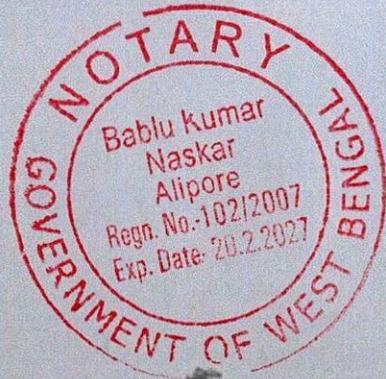
NOTARY
Bablu Kumar
Naskar
Alipore
Regn. No.-10212007
Exp. Date-26/2/2027
GOVERNMENT OF WEST BENGAL



 **GPS Map Camera**

Gangasagar, West Bengal, India
J3MF+M3R, Subrata Rd, Gangasagar, West Bengal 743373,
India
Lat 21.633545°
Long 88.073395°
28/03/23 09:38 AM GMT +05:30





 GPS Map Camera

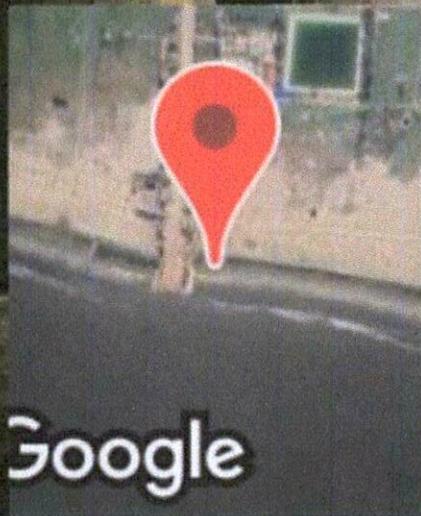
Gangasagar, West Bengal, India

J3MF+9X2, Dipak Rd, Gangasagar, West Bengal 743606,
India

Lat 21.633192°

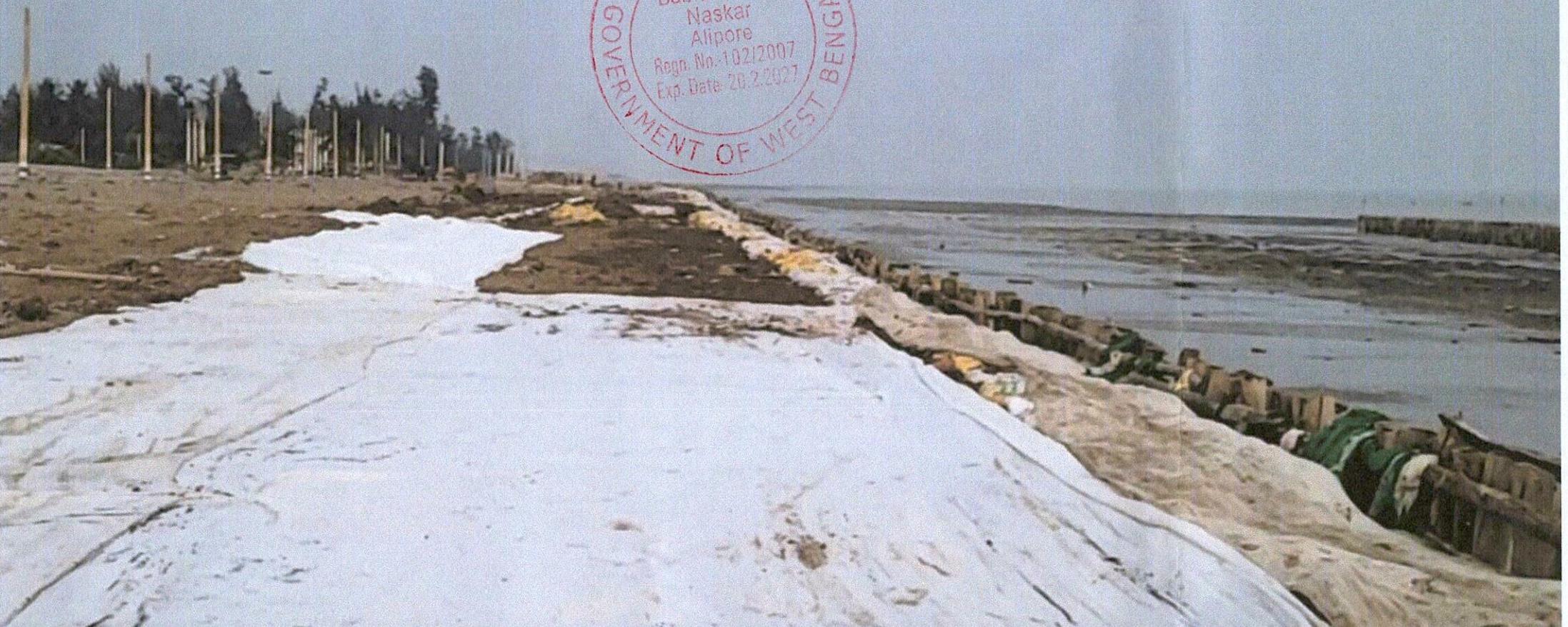
Long 88.075162°

28/03/23 09:16 AM GMT +05:30



Google

54



J3MF+9X2, Dipak Rd, Gangasagar, West Bengal 743606, India
Latitude 21.633400N Longitude 88.075324E
18:07:44 GMT 12:37:44 WEDNESDAY 10.04.2024 ALTITUDE -58

NOTARY
Bablu Kumar
Naskar
Alipore
Pin-751007
751007

55



Reply of I&W Dept.

1. "... administration has put up warning signs on the beach..."

a) Where are these warning signs put up and how far from the temple? - (action DM office)

Ans: Warning signs were put encircling Tetrapods nearly 510m away from the temple.

b) When were they put up i.e. in which year?-(action DM office)

Ans: They were put before starting of Ganga Sagar Mela-2024.

c) Whether pilgrims have been diverted to other beach.-(action DM office)

Ans: Beach has no separate nomenclature in front of temple. To avoid mishaps in around Tetrapods, pilgrims were requested to take holy dip away from it.

d) Reasons for putting up warning signs. - (action DM office)

Ans: Avoid mishap during high tide.

2. "We cannot fight nature" statement by MIC, Irrigation & Waterways Deptt.

Reference of his statement & context (action Environment Dept. to coordinate with the I&W Dept).

Ans: Every year this part of the world witness medium to major cyclonic activities and each cyclone left some imprint. Morphological changes have also been observed after hitting of major cyclone like 'YAAS', 'AMPHAN' etc. and apparently this was the intention of the statement of MIC, Irrigation & Waterways Department.

3. Tetrapods

Govt. of West Bengal has put up Tetrapods to arrest sea erosion at Sagar Island.

a) Location of such tetrapods is to be shared. - (action DM office)

Ans: Location of Tetrapods shared.

b) Extent of protection dimensions (compare with East Midnapore Digha beach front protection) - (action Environment Dept with the help of IESWM)

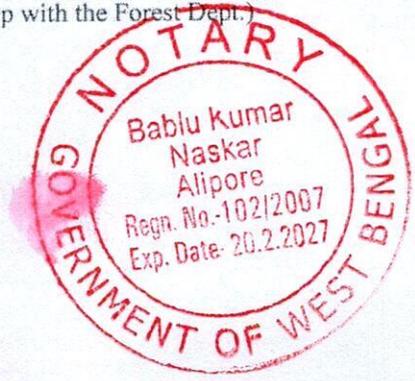
Ans: Since both the beaches have its different importance and Geo-morphological characteristics, naturally protection of Digha beach cannot be compared with beach in front of temple at Sagar Island. Further, due to compulsion of taking holy dip of pilgrims almost all through the year protection like Digha cannot be applied at Sagar.

4. Fast changing landscape of Sundarban and formation of char-land at Sagar.

a) Location of such a Char land that has been formed. - (action DM office)

Ans: Char-land has been formed in between Transmission tower number 2 & 3 in river Muriganga and it is extending upstream towards Ghoramara Island and downstream towards Kankramari.

b) Forest protection measures on Char lands of Sagar Island - (action DM office & Environment to take up with the Forest Dept.)



Ans: Not related with Irrigation & Waterways Department.

5. **Rs.25 Crore has been spent on dredging of Sagar Island.**

a) Where all has dredging been done in the past 5 years at Sagar Island? - (action DM office)

Ans: Dredging has been carried out to designated channels-1 & 3 only on Lot-8 at Kakdwip side of Muriganga river in between Jetty No-5 and LCT jetty.
Total length of dredged channel is 2.90 Km.
Due to sudden formation of char land in between Transmission Tower No. 2 & 3, Additional dredging in the extended portion of Channel-1, being demarcated as Channel-2A and 3A, is done during Dec'23 & Jan'24 for a length of 650m.

b) How much money has been spent on dredging in Sagar Island annually? - (action DM office & Environment Dept to take up with the I&W Dept).

Ans: Average annual expenditure of last five years – **Rs.18.70 Crore** (Approx) upto 2023-24 for dredging of ferry route between Lot-8 to Kachuberia.

6. **Earlier temples of Kapil Muni have gone under the Sea.**

a) Date of construction of Kapil Muni Temple that stands today. - (action DM office)

Ans: Not available with Irrigation & Waterways Department.

b) Plot no. & land details of the temple. - (action DM office)

Ans: Not related with Irrigation & Waterways Department.

7. **"There were sand dunes & vegetation that were cleared and flattened for Mela Ground and therefore since these barrans were removed, attacks of waves increased."**

a) After CRZ Notification 2011 all construction that
i) has been undertaken
or
ii) allowed from and around the Mela Ground. -(action DM office)

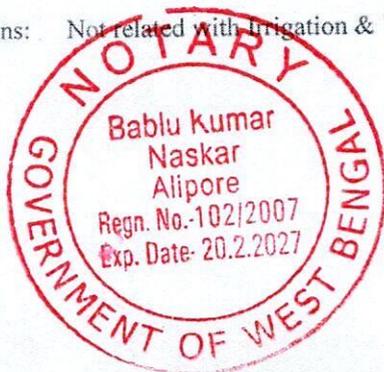
Ans: No permanent structure/s have been constructed by Irrigation & Waterways Department in and around the Mela ground, but for a few palliative nature of works for filling small ditches have been carried out time to time for installation of temporary establishments by different Departments of Govt. of West Bengal for smooth conduction of Gangasagar Mela. Dumping of Tetrapods and Geobags are to control erosion of sea beach, which are permissible activities in CRZ under CRZ Notification, 2011.

b) Supply of CRZ 2011 Map of Sagar Island to DM Office. (action IESWM)

Ans: Not related with Irrigation & Waterways Department.

c) Whether permissions undertaken for such construction? - (action DM office)

Ans: Not related with Irrigation & Waterways Department.



8. "Most of the construction of Sagar Island has been done violating the CRZ", said Prof. Ghosh.

CZMP 2019 is being readied by updating CRZ 2011 & shoreline maps provided recently by GOI. By when will this reconciliation be done? - (action IESWM)

Ans: Not related with Irrigation & Waterways Department.

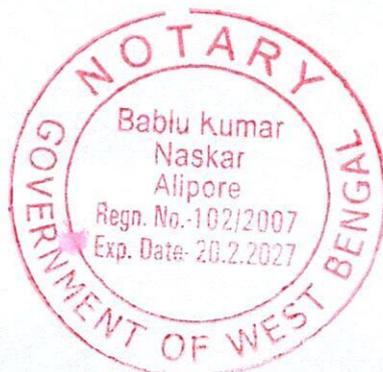
9. "...Accretion of landmass towards Bangladesh. We are losing land in Sundarbans..."

a) Farakka Water Treaty & Ocean current effects on this phenomenon. - (action Environment Dept.)

Ans: Farakka water treaty has been formulated in accordance with National strategies in between two neighboring countries for mutual benefits of people of India as well as of Bangladesh. Since operation of Farakka Barrage came in picture, there are so many activities in relation to fetching of river water for use of various industries starting from Farakka itself up to confluence of river Hooghly to Bay of Bengal, for drinking water projects, for irrigation of agricultural lands and many more other seen/unseen activities also affected the discharge carrying capacity of river Hooghly, affecting both the flow and silt load of the Hooghly river including its tributaries/erstwhile branches. Ocean currents and other active morphological activities are also responsible for change in land mass on Indian side. It requires thorough studies by river/ocean experts like Chennai IIT/Kharagpur IIT etc.

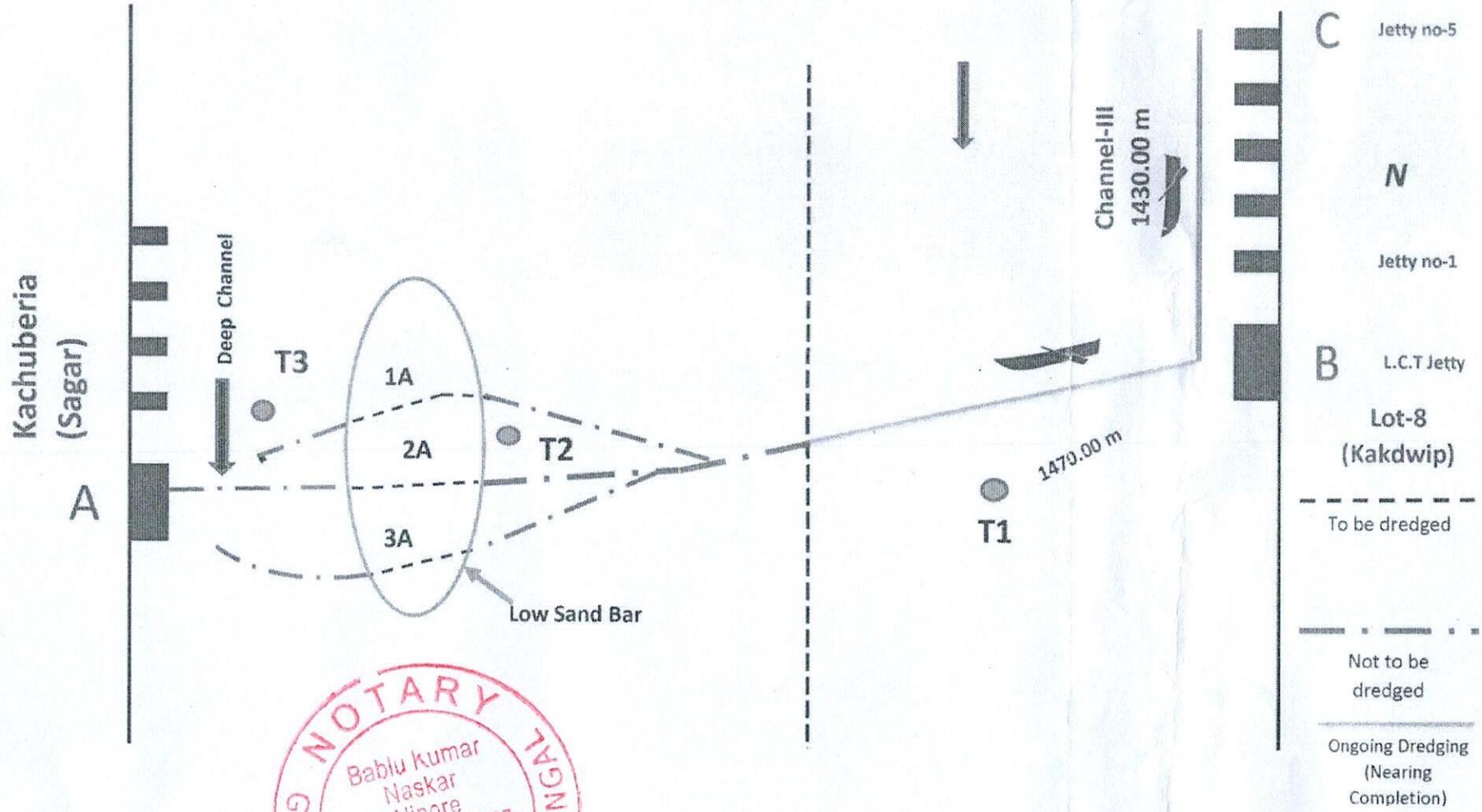
Notably accretion has also taken place towards the left side of Pilgrim Road No.1 before Gangasagar Mela'24 probably due to littoral drift which may be attributed to placement of Tetrapods in between Pilgrim Road No. 1 and 3 and pilgrims were able to take holi dip during Gangasagar Mela'24 in this accreted portion forming sea beach which was not existing earlier.

9/4/2024



SCHMATIC DIAGRAM OF THE PROPOSED DREDGING OPERATION AT THE MURIGANGA, IN C/W THE GANGASAGAR MELE (2024)

Line Diagram of the Navigation Path



NOTARY
Bablu kumar
Naskar
Alipore
Regn. No.-102/2007
Exp. Date- 20.2.2027
GOVERNMENT OF WEST BENGAL



Government of West Bengal
 Directorate of Forests
 Divisional Forest Officer
 24 Parganas (South) Division
 4th floor, New Administrative Building
 12, Biplabi Kanailal Bhattacharjee Sarani
 Alipore, Kolkata – 700 027.
 Tele & fax: (033) 2479 9032,
 Email –

No 635 / Law/8C-3

Date: 15.04.2024

To,
 The Additional District Magistrate
 And
 District Land and Land Reforms Officer
 South 24 Parganas

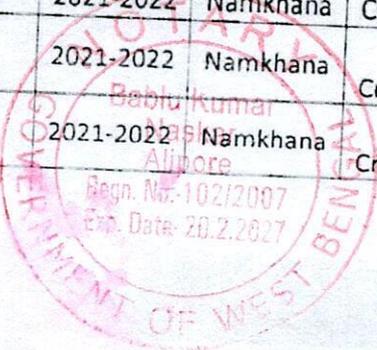
Sub: Mitigation measures regarding the protection of fragile landmass at Sagar Island

Ref: Your memo no 29/1708/NGT/R/24-Pt. 1, dated 08.04.2024

Sir,

With reference to your letter mentioned above the mitigation measures regarding the protection of fragile landmass at Sagar Island report under 24-parganas (South) Division is hereby submitted as detailed below:

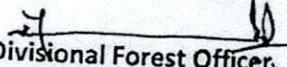
Sl No	Year	Range	Type of plantation	Block	Location	Area in Ha
1	2018-2019	Namkhana	Creation of non mangrove avenue plantation	Sagar	Sagar	22.9 km
2	2018-2019	Namkhana	Creation of non mangrove Institutional plantation	Sagar	Sagar	1.87 Ha
3	2019-2020	Namkhana	Creation of non mangrove avenue plantation	Sagar	Sagar	16 km
4	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Gansagar	5 Ha
5	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Ramkarchar	40 Ha
6	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Daspara Sumotinagar-II	30 Ha
7	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Muriganga-I	60 Ha
8	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Gansagar	10 Ha
9	2020-2021	Namkhana	Creation of Mangrove Plantation	Sagar	Ramkarchar	20 Ha
10	2020-2021	Namkhana	Creation of Non Mangrove strip plantation	Sagar	Dhablat	10 Ha
11	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Dhablat	35 Ha
12	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Dhaspara Sumatinagar-II	10 Ha
13	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Dhaspara Sumatinagar-I	8 Ha

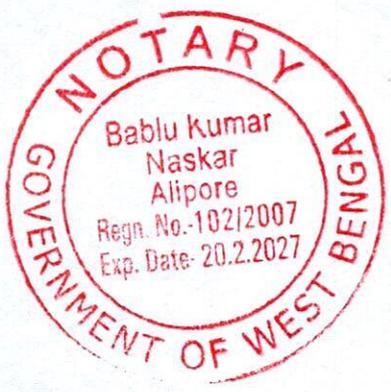


61

Sl No	Year	Range	Type of plantation	Block	Location	Area in Ha
14	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Gangasagar	43 Ha
15	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Muriganga-I	20 Ha
16	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Muriganga-II	30 Ha
17	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Ramkarchar	10 Ha
18	2021-2022	Namkhana	Creation of Mangrove Plantation	Sagar	Rudranagar	10 Ha
19	2021-2022	Namkhana	Advance cum Creation of Coastal Shelter Belt Plantation	Sagar	Gangasagar	20 Ha
20	2022-2023	Namkhana	Creation of non mangrove avenue plantation	Sagar	Sagar	8 km
21	2023-2024	Namkhana	Creation of Non Mangrove strip plantation	Sagar	Sagar	10 Ha

This is for your kind information.


Divisional Forest Officer,
24-Parganas (South) Division





Annexure-IV

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
SAGAR, SOUTH 24 PARGANAS

Memo No. 195/BLLRO/SAGAR/24

Date:- 10/05/2024

The Additional District Magistrate
&
District Land & Land Reforms Officer,
South 24 Parganas
New Treasury Building (8th & 9th floor)
Alipore, Kolkata-700027.



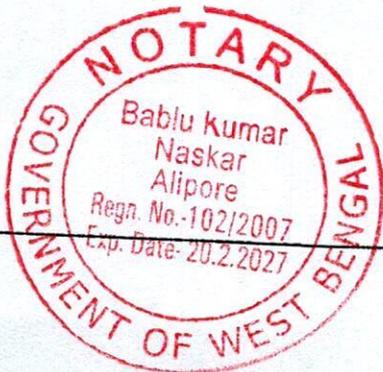
Sub:- Comprehensive report regarding issues mentioned in the Minutes of the meeting of West Bengal State Coastal Zone Management Authority (WBSCZMA) held on 28th March, 2024 at 1.30 pm in the Government Deptt. on Original Application no. 160/2024 on Sagar Island on the matter of "Rising sea, shrinking sands Erode of Gangasagar.

Ref:- His memo no. 29/1707/NGT/R/24-Pt.1 dt. 08.04.2024.

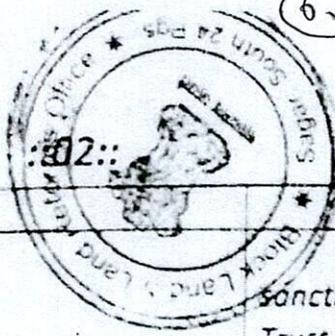
Sir,

In reference with the captioned subject matter the reply against para no. 6(b) mentioned in the Minutes of the meeting of WBSCZMA on 28th March, 2024 has categorically depicted below:

SL no.	Point No.	Reply
01	6. Earliar temples of Kapil Muni have gone under the Sea	6(b). It appears that C.S Khatian no. 380 of mouza Gangasagar, JL no. 38 had been recorded in favour of Mahanta Manohar Das S/O Mahanta Haranarayan Das of Hanumangari, P.S- Ajodhya, Dist- Faijabad, as 'Dhakalkar' with noting as 'without tax' (niskar) Gangasagar Mela since 1923 comprised with CS plot no. 2223 classified as Bastu with an area of 0.07 acres with noting "Temple of Kapil Muni pucca ghar-2" but during RS stage record has been corrected and plot no. has been changed into 2190 with classification as "Shikasthibhumi" comprising an area of 0.07 acres with noting as easement right to all for availing ferry services to all in place of 'Kapil Muni Temple' Pucca Ghar-2 under RS Khatian no. 1. This land has been submerged with Bay of Bengal at present.



Count:-2



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Sl. no.	Point No.	Reply
		<p>On 1971, a lease deed has been sanctioned in favour of Lord Kapil Muni Trust with an area 0.12 acres over Rs Plot no. 2101 under RS Khatian no. 1 of Mouza Gangasagar, JL no. 38 by the Govt. of West Bengal through the Collector, 24 Parganas. Further, a renewal process has been initiated in favour of this Trust and Lease deed has been sanctioned being no. 2579 of 2015 in favour of this trust.</p> <p>Another LTS case has been approved by the authority over plot no. 2101/2105 with an area of 0.0234 acres and plot no. 2101/2111 with an area of 0.02 acres of mouza Gangasagar, JL 38 and by the lease deed being no. 9368 of 2016 has also constituted by the authority in favor of this Trust over plot no. 2101/2105 of Mouza Gangasagar, JL no. 38 with area 0.53 acres.</p> <p>In a nut cell, total leased out land over plot no. 2101/2105 with an area of 0.5534 acres, plot no. 2101/2111 with an area 0.14 acres of Mouza, Gangasar, JL no. 38 in favour of Lord Kapil Muni Temple Trust.</p>

This is for your kind perusal and next course of action.

Yours faithfully

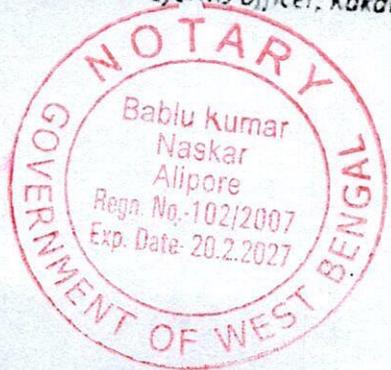
Block Land & Land Reforms Officer
Sagar, South 24 Parganas

Date:- 10/02/2024

Memo No:- /BLRO/SAGAR/24

Copy forwarded for information to-

- 01) The Sub Divisional Land & Land reforms officer, Kakdwip, South 24 Parganas.



Yours faithfully

Block Land & Land Reforms Officer
Sagar, South 24 Parganas

Block Land & Land Reforms Officer
Sagar South 24 Parganas

REVISIONAL

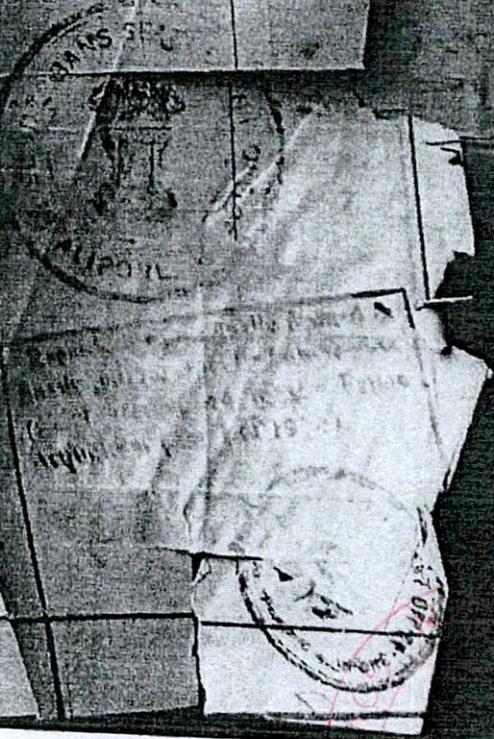
মোক্তা পল্লাসাময়
 কো. এল. নং ৩৮
 পরগণা মহাল সাপরাধীপ (১ম, ২য় খণ্ড) খতিয়ান নং ৩৮
 পরগণা মুন্দরহান তৌজি নং ২৯২৮



উপস্থিত স্বত্বের		অন্য স্বত্বের দেয়			পরিচালিত ও কোন-কোন উচ্চতর আইন-কর্তৃক অ্যাসবে	
রক্ষকতার সাক্ষর	পরামর্শ স্বত্ব	খাজানা	সেল	মন্তব্য	খাজানা	সেল
১৯৬৬ সন পর্যন্ত পক্ষে কর্তৃক সাংগে বাহাদুর		নিম্বর		৪৭/১৯২৬ তারিখে হোজিরীক পট্টা		

ATTESTED
[Signature]
 Block Land & Land Reforms Office
 Date 9/10

অন্য স্বত্বের বিবরণ ও রক্ষকতার	স্বত্ব	স্বত্বের প্রকৃতি ও বিবরণ	স্বত্বের বিবরণ স্বত্ব ও অধিকার
১৯৬৬ সন পর্যন্ত পক্ষে কর্তৃক সাংগে বাহাদুর ১৯২০ সন হইতে বেতক সাগর মেলা থাকে	২	রক্ষকতার	নিম্বর



১৯৬১-৬৩ সন পর্যন্ত
 ১৯৬৩-৬৫ সন পর্যন্ত
 মোকদ্দমানুখার নোটি
 অথবা পরিবর্তন কর
 মোকদ্দমার নোটি

Authenticated
[Signature]
 Block Land & Land Reforms Officer
 Sagar, South 24 Parganas



স্বত্বান নাম ৩০০

স্বত্ব অধিকার নিজ দখলীয় জমি

স্মারক নম্বর	জমির বিস্তার	নথী নং	স্বত্বের বিবরণ	
			পরিমাণ	স্বত্ব
১১২০৩	৩০০	১১২০৩	০৭	১
১১২০৪	৩০০	১১২০৪	১০	১
১১২০৫	৩০০	১১২০৫	১০	১
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১১২০৮	৩০০	১১২০৮	১০	১
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১১২১০	৩০০	১১২১০	১০	১
১১২১১	৩০০	১১২১১	১০	১
১১২১২	৩০০	১১২১২	১০	১
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১১২১৬	৩০০	১১২১৬	১০	১
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১১২১৮	৩০০	১১২১৮	১০	১
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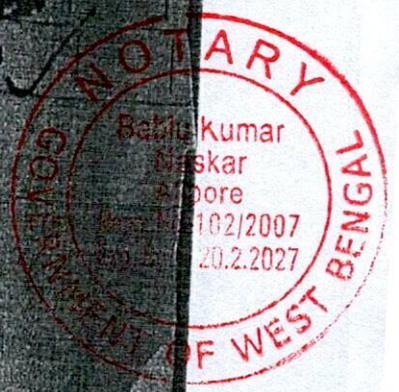


স্বত্বান প্রাপকের
স্বত্বান নম্বর

নিজ দখলীয় জমির
স্বত্বান পরিমাণ

স্বত্ব অধিকার স্বত্বের প্রতিদান নম্বর

Block Land & Land Reforms Office
Sagar, South 24 Parganas



English Translated copy

66

REVISIONAL

Mouza - Gangasagar J.L. No. - 38

District - 24 Parganas

Mahal - Sagardwip (1st, 2nd Part)

Khatian No. - 380

P.S. - Sagar

Pargana - Sundarban

Touzi No. - 2928

In respect of Superior Right			Payable in respect of this right		 Under section and from date				
Khatian No (with Part)	Particular and possessor (in brief)	Respective Share	Rent	Cess		Remarks	Rent	Cess		
				Road and PWD	Edu			Road	PWD	Edu.
1	2	3	4	5	6	7	8	9(ka)	9(kha)	10
1	Ld. Collector	1	Niskar			Registered Patta, dated 5/7/49				
Particular and possessor of this right			Share	Particular and possessor of this right		Share	Class of this right and special Rules and Appendix			
			11	11		12	13			
Occupier - Mohant Manohar das Guru Father Mohanta Haranarayan das Of Hanumangari P.S.- Ajodhya District - Faijabad			1	Occupier			Niskar			

Attested
Sd/- illegible
Revenue Officer
05.07.49

NOTARY
GOVERNMENT OF WEST BENGAL

Bablu Kumar
Naskar
Alipore
Regn. No.-102/2007
Exp. Date- 20.2.2027

Since 1923 till
Existence of
Sagar Mela

67

Khatian no. - 380 Land in Khas Possession in this right

Dag No.	Hal Dag	Class of land	Remarks	Total area of dag		Share of this right in the dag	Area of land in the share of this right out of the Dag			
				A	Dec		A	Dec.	Acre	Hect.
14		15	16	17		18	19		20	
2223	2190	Sikasti Bhumi	General use for boating etc.		07	1				
<u>RB</u>	<u>149</u>									
11	254	Khal	Pro: Jijia Khal	0	52	1				
				3						
<u>RB</u>	<u>214</u>									
23	263	Khal	Under Khatian No. 633 Permissive possessor: Bhagabati Dasi, W/O- Khetra Patra Of Self Commonly used for water drainage			1				
<u>RB</u>	<u>219</u>									
33	277	Layek Patit	Under Khatian No. 634 Permissive possessor: Paresh Das, S/O. Bihari, of self		64	1				
<u>RB</u>	<u>306</u>									
1	901	Khal	Under Khatian No. 629 Permissive possessor: Rinanda Paik, S/O- Hara Prasad, of self Commonly used for water drainage		23	1				
<u>RB</u>	<u>393</u>									
8	910	Khal	Commonly used for water drainage, Unauthorised possessor: Sk. Labat Khan, S/O. Soleman, of self		34	1				
<u>393</u>	<u>911</u>									
		Khal	Under Khatian No. 630 Commonly used for water drainage, Unauthorised possessor: Sk. Islam Uddin, S/O. Sk Mahin, of self		80	1				
<u>393</u>	<u>912</u>									
		Khal	Commonly used for water drainage							
<u>393</u>	<u>913</u>				76	1				
		Khal	Commonly used for water drainage, Unauthorised possessor: Sk. Ibrahim, S/O. Alauddin, of self							
<u>624</u>	<u>3507</u>				07	1				
		Bandh	Commonly used for protection of plantation and transportation							
<u>624</u>	<u>3536</u>				28	1				
		Rasta	Commonly used for transportation							
					03	1				



Total area of land under own possession

Khatian No. Of the receipt of rent of subordinate right (with Part No.)	List of different khatians of total area of subordinate right
21	22
Total area under subordinate right	--
Eleven Plots only	Grand Total

Certified to be the English translation of Record of Rights
 Rtd. Senior Interpreting Officer (C)
 O. S. High Court, Calcutta

68

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬২৯০৩৮]

দক্ষিণ ২৪ পরগণা
মা- গঙ্গাসাগর
নং- ২১০১/২১০৫
সরবক দাগ নং-

ব্লক- সাগর

জে.এল.নং- ০৩৮

থানা- সাগর

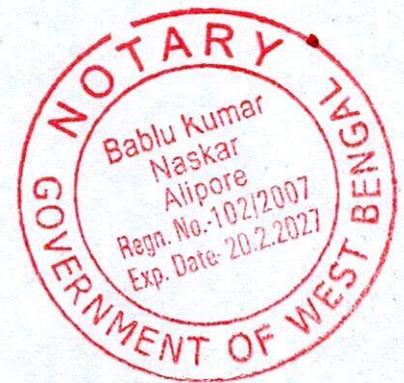
শ্রেণী- ডাঙ্গা

জমির পরিমাণ(এ)- ৬৪.৭৫

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১	ডাঙ্গা	০.৯৯১৫	৬৪.২০	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
৬২৫৩	ডাঙ্গা	০.০০০৪	০.০২	মহন্ত লর্ড কপিল মূলি (লেসী) টেম্পল সাং-গঙ্গাসাগর	
৬২৫৫	ডাঙ্গা	০.০০৮১	০.৫৩	মহন্ত লর্ড কপিল মূলি (লেসী) টেম্পল সাং-গঙ্গাসাগর	



১.০০০০ ৬৪.৭৫

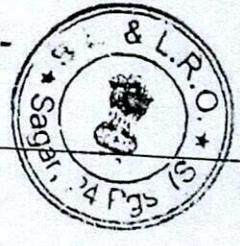


For Office Use Only.

Transcribed Copy (69)

Government of West Bengal
Office of the Block Land and Land Reforms Officer

- PLOT INFORMATION -

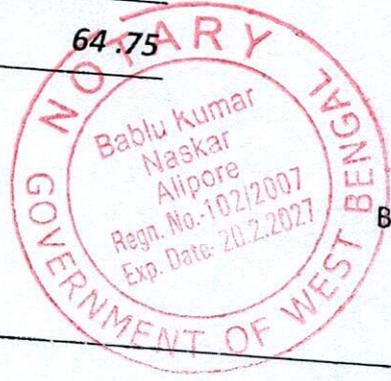


District - South 24 Parganas Block - Sagor [1629038]
Mouza - Gangasagar J.L. No - 038 Police Station - Sagor
Plot No - 2101/2105 Classification - Danga Area of land (A) - 64.75
Old Plot No -

Khatian No.	Classification	Share	Share in the area(A)	Particulars of Raiyat/Lessee	Remarks
1	Danga	0.9915	64.20	Ld. Collector on behalf of Government of West Bengal	
6253	Danga	0.0004	0.02	Vill - self	
6255	Danga	0.0081	0.53	Mahanta Lord Kapil Muni (Lessee) Temple	
				Vill - Gangasagar	
				Mahanta Lord Kapil Muni (Lessee) Temple	
				Vill - Gangasagar	

1.0000

64.75



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09/05/24
Block Land & Land Reforms Officer
Sagor, South 24 Pgs.

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পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

70



[১৬২৯০৩৮]

দক্ষিণ ২৪ পরগণা
গঙ্গাসাগর
সি নং- ২১০১/২১১১
সর্বক দাগ নং-

রক- সাগর

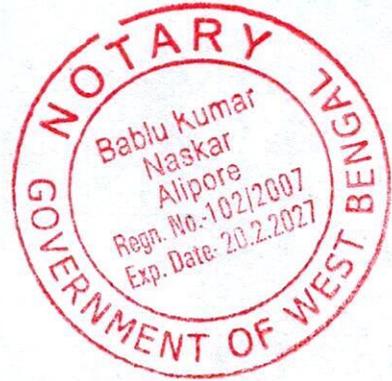
জে.এল.নং- ০৩৮

শ্রেণী- মন্দির

থানা- সাগর

জমির পরিমাণ(এ)- ০.১৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৬২৫৩	মন্দির	০.১৪২৮	০.০২	মহন্ত লর্ড কপিল মুনি (লেসী) টেম্পল সাং-গঙ্গাসাগর	
৬২৫৪	মন্দির	০.৮৫৭২	০.১২	মহন্ত জ্ঞানদাস জী মহারাজ (লেসী) পিতা-মৃত বাবা শ্যামলাল সাং-কপিল মুনি মন্দির, গঙ্গাসাগর	
		১.০০০০	০.১৪		



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Government of West Bengal
Office of the Block Land and Land Reforms Officer

- PLOT INFORMATION -



District - South 24 Parganas

Block - Sagar

[1629038]

Mouza - Gangasagar

J.L. No - 038

Police Station - Sagar

Plot No - 2101/2111

Classification - Mandir(Temple)

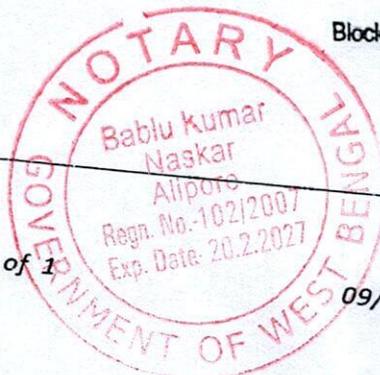
Area of land (A) - 0.14

Old Plot No -

Khatian No	Classification	Share	Share in the area(A)	Particulars of Raiyat/Lessee	Remarks
6253	Mandir (Temple)	0.1428	0.02	Mahanta Lord Kapil Muni (Lessee) Temple Vill - Gangasagar	
6254	Mandir(Temple)	0.8572	0.12	Mahanta Gyandas ji Maharaj (Lessee) S/O - Lt Baba Shamlal Vill - Kapil Muni Mandir, Gangasagar	
		1.0000	0.14		

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09/05/2024

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Sagar, South 24 Pgs.



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